

Intext Service of Doordarshan

415. SHRI RASHEED MASOOD:

SHRI VIRENDRA VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Intext the latest of Doordarshan's high-tech. experiment and the Indian version of "Teletext" has received poor response;

(b) if so, what are the reasons therefor;

(c) what is the total expenditure incurred on the experiment so far;

(d) whether Government propose to extend the service to Bombay and other metropolitan cities in the country; and

(e) what is the estimated expenditure likely to be incurred on its extension?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) and (b) The response to Doordarshan's Intext service at Delhi has not been encouraging. The present cost of the Teletext Decoders, lack of adequate facilities available at present with the agencies/departments supplying the information to update their data at frequent intervals, limited coverage range of the existing 2nd TV channel at Delhi carrying the Teletext service, are some of the factors responsible.

(c) An expenditure of Rs. 117.06 lakhs has so far been incurred on the Teletext Service in Delhi.

(d) There is no approved scheme at present to introduce Teletext Service at any other centre in the country.

(e) Does not, therefore, arise.

Crime in trans-jamuna area

416. SHRI SHARAD YADAV:

SHRI RAM NARESH
KUSHAWAHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that crime rate in the trans-Jamuna area in Delhi has been on the increase;

(b) if so, what is the comparative rate of crime in the trans-Jamuna area since 1983, year-wise and how does it compare with the crime rate in other zones of the Capital;

(c) what are the main factors responsible for the increasing crime in the trans-Jamuna area; and

(d) what measures have been taken by Government to identify and to book the anti-social elements to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The comparative crime figures for the year 1983 upto 26th October, 1986 for East Delhi and other areas are indicated in the statement attached. (See below) They do not indicate any significant increase in crime in East District or other districts of Delhi.

(c) The incidence of crime in East District, though not on the increase to any significant extent, is attributable to large scale construction activity in the area, floating labour population and easy access to the neighbouring State.

(d) Two new Police Stations at Trilokpuri and Nand Nagari have been established. 24 Police Control Room Vans are patrolling the area and motor-cycle patrolling has been intensified. Police out-posts have also been opened in new colonies.

Statement

Crime figures of East District and other areas of Delhi reported during the years 1983, 1984, 1985
1986 (upto 26-10-86)

Crime Head	1983		1984		1985		1986 (upto 26-10-86)	
	East Distt.	Other Areas	East Distt.	Other Areas	East Distt.	Other Areas	East Distt.	Other Areas
Dacoity	2	20	4	25	7	19	4	11
Murder	46	195	65	247	66	246	47	169
Attempt to murder	40	190	41	238	55	202	56	209
Robbery	34	168	29	206	27	229	33	139
Riot	21	156	96	343	17	109	19	128
Hurts	281	1466	299	1498	385	1478	280	1226
Burglary	228	1055	204	1364	234	1554	314	1060
Snatching	14	107	11	118	6	191	14	117
Thefts	1115	11745	1035	12923	974	12789	929	9357
Misc. IPC	1195	9008	1476	10549	1348	10476	1388	9230
TOTAL	2976	24110	3262	27511	3119	27293	3084	21646
G.		27086		30773		30412		24730

**Fresh Enquiry into Fire in Heavy Water
Plant, Talcher.**

417. SHRI SHARAD YADAV;
SHRI SATYA PRAKASH
MALAVIYA;

Will the PRIME MINISTER be pleased to state:

(a) whether a fresh inquiry into the causes of the April 29, fire in the Heavy Water Plant at Talcher, damaging the vital equipment, was made so as to fix responsibility for the lapses;

(b) if so, what was the outcome thereof; and

(c) what action has been taken/is proposed to be taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) No, Sir.

(b) and (c) An Enquiry Committee was constituted in May 1986, and it has